Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 62/5652/2020 (S.W.P. No. 1210/2010)

This, the 07th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Manzoor Ahmad AhangerApplicant
(None)

VERSUS

J& K Cements and others

 \dots Respondents

(Mr. Rajesh Thapa, ld. DAG)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 1210/2010 (T.A. No. 5652/2020) wherein the relief was claimed against the office of J&K Cements Limited, Srinagar, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

JNS